

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

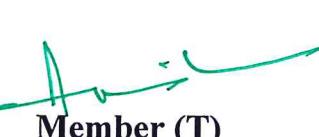
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.43/ BB/2017	-	For filing objections	Rule-6 of IB.	Deem Roll-Tech Ltd. Vs Bhuwalka Steel Industries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

38. RAGHURAM CADAMSI & LAKSHMI MENON Respondent Lakshmi  
 For C. K. Nandakumar  
 Law Chambers.  
 (9880073412)

RISHI ANEJA  
 9880599908 Petitioner  
ORDER

Member (T)



Member (J)

Counsel for Petitioner is present. Counsel for Respondent is also present. He has filed objections. List it for hearing on 09/11/2017.